## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

:TCP/9/2016

NAME OF THE PETITIONER(S)

:Shri Chava Bharat Kumar

NAME OF THE RESPONDENT(S)

:Spanish Millstream Leather Private Limited and 3 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## ORDER

Counsel for petitioner called absent. Shri S Hari, appeared on behalf of counsel for petitioner and sought time for filing written submissions in this matter. Time extended at request. Put up on 12.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)